

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


IA 29 of 2018 with  
C.P. No. 195/241-242, 246/NCLT/AHM/2017

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2019**

Name of the Company: Sanjay Bhagwanji Attara  
V/s.  
Komoline Aerospace Ltd. & Ors.

Section of the Companies Act: IA for Directions.


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANMOL MEHTA (FOR A.S.VAKIL)	ADVOCATE	ORIGINAL PETITIONER	
2.	PAVAN.S.GODIAWALA FOR: NAISHAL. J. MODY	Advocate	Respondent : 2	<u>N.J. Mody</u>

**ORDER**


The parties are represented through their respective learned counsels.

On the request of the Learned Lawyer of the applicant, the matter is adjourned in presence of the Learned Lawyer of the other side.

List the matter on 01.08.2019

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 31st day of May, 2019

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**